

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

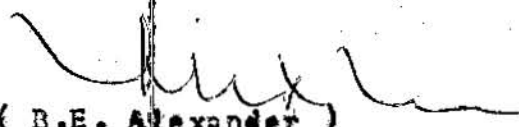
.....
New Delhi, the 8th April, 1987.

NOTIFICATION
INCOME-TAX

No. 7234 (F.No.398/10/87-IT(B) : In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises the persons mentioned below column 2, being the Gazetted Officers of the Central Government, to exercise the powers of Tax Recovery Officer(s) under the said Act in place of the Tax Recovery Officers mentioned below in column 3 in supersession of the Notification(s) mentioned below in column 4 :-

Sl. No.	Name of the persons to be authorised to exercise powers of Tax Recovery Officer(s)	Name of Tax Recovery Officer(s) in place of whom the persons mentioned in column 2 to be authorised.	Old Notification No. and date to be partially modified.
(1)	(2)	(3)	(4)
1.	S/Shri V.A. Bengale	S/Shri S.G. Pathak	6229 (F.No.398/11/85-IT(B) dated 21.5.1985.
2.	" M.A. Londhe	" M.L. Pradhan	

2. This Notification shall come into force with immediate effect and in so far as persons mentioned in column 2 from the date(s) they take over charge(s) as Tax Recovery Officers.


(B.E. Alexander)
Under Secretary to the Government of India

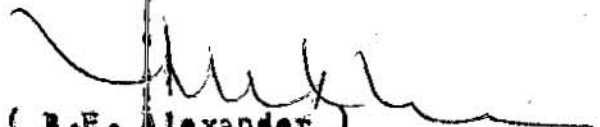
To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.

Contd..... 2/-

Copy forwarded to :-

1. All Directors of Inspection including (DOMS), New Delhi.
2. The Director, National Academy of Direct Taxes,
Post Box No.40, Nagpur.
3. The Comptroller & Auditor General of India, New Delhi
(50 copies).
4. The Accountant General, Government of Maharashtra,
Bombay.
5. The Chief Secretary, Government of Maharashtra,
Bombay.
6. The Joint Secretary & Legal Adviser, Ministry of Law,
Shastri Bhavan, New Delhi.
7. The Commissioner of Income-tax, Pune.
8. I.A.C., Inspection Division (CBDT), Mayur Bhavan,
New Delhi.
9. G.S.D. (Legal), 4th Floor, Super Bazar Building,
Connaught Circus, New Delhi.
10. DI (RS&PR), 6th Floor, Mayur Bhavan, New Delhi.
11. Bulletin Section, DI (P&P) 2nd Floor, Hans Bhavan,
I.P. Estate, New Delhi.
12. Guard File.


(B.E. Alexander)

Under Secretary to the Government of India

Bamela

Copy forwarded to :-

1. The Commissioner of Income-tax, Pune with reference to his letter No. Pn.(c)/TAO/1986-87/2307 dated 26.2.1987.
2. Director of Inspection(RS&PR), 6th Floor, Mayur Bhavan, New Delhi.
3. TICC Section(CBDT), New Delhi.
4. Bulletin Section, DI(RS&PR), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi.
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(B.E. Alexander)

Under Secretary

Central Board of Direct Taxes.

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